f[THE MINISTER OF STATE IN THE MINISTRY OF ARG1CULTURE (SHRI ANNASAHEB P. SHINDE): (a) and (b) A statement is laid on the Table of the Sabha.

Statement

(a) The storage and transit losses incur red by the Food Corporation of India dur ing the last three years is as under:—

(Value in i-upees/enn-es)

Year Voyage	Storage		Transit
	loss	loss	ľbta
1971-72 1972-73 1973-74	 (Ml 5. 00 7-93 il'iov.)	10-81 12-29 11-09 (P'rov.)	1-44 0-61 3-22 (P'rov.)

(b) Several steps have been taken by the Food Coiporation of India to reduce stor age and transit losses, such as construction of modern rat proof godowns, adoption of scientific technique for preservation, proper handling of stocks at the handling points, provision of dunnage etc.]

Ban on the Construction of Residential Buildings

*507. SHRI KHYOMO I.OTHA: SHRI YOGENDRA SHARMA: SHRI S. KUMARAN: DR. Z. A. AHMED: SHRI BHOLA PRASAD:

Will the Minister of WORKS AND HOUSING be pleased to state :

- (a) whether there is a proposal under Government's consideration to ban the construction of." residential buildings, private and public sectors;
- (b) if so, what are the details thereof and reasons therefor; and
- (c) whether Government propose to exempt the construction of residential buildings for lower middle income groups?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) to (c) In the

t[] English translation.

context of the current difficult financial position, Government of India have already 'banned construction of non-functional (including residential) Central Government buildings which are yet to be taken up or which have not yet proceeded beyond the plinth level, during the financial year 1974-75. This decision has also been brought to the notice of the State Governments and Union Territories for similar action. The question of imposing certain restrictions on constructions in the private sector is being examined by the Government with a view to conserving the use of scarce building materials like cement and steel.

World Bank Loan to Rajasthan Canal Project

*506. SHRIMATI LAKSHM1 KUMAR1 CHUNDAWAT: Will the Minister of AGRICULTURE be pleased to state:

- (a) the details of the World Bank Loan given to the Rajasthan Canal Project; and
- (b) the details of the various works likely to be undertaken under the Project?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI B. P. MAURY A): (a) and (b) The information is being collected and will be laid on the Table of the Sabha.

Construction of National Highway through Nagaland

*507.SHRI KHYOMO LOTHA:
SHRI NABIN CHANDRA BURAGOHAIN: SHRI SCATO SWU:
SHRI N. R. CHOUDHURY:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

- (a) whether the Central Government have received a representation from the Nagaland Government for the construction of a National Highway through Nagaland and adjoining States like Arunachal Pradesh and Manipur;
- (b) if so, what action Government have taken thereon?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI KAMLAPATI TRIPATHI): (a) and (b) A statement is laid on the Table of the Sabha.

Statement

- (a) and (b) Presumably the Members have in mind the proposals submitted by the Govt, of Nagaland for new additions to the existing National Highway System during the 5th Plan period. In this connection they have proposed the following two roads only for inclusion in the National Highway System.:-
 - (1) Kohima-Wokha-Mokokchung Road.
 - (2) Mokokchung-Amguri Road.

These proposals have been noted for consideration along with similar proposals received from other States keeping in view the funds available for the purpose which though are likely to be extremely small, *inter se* priorities of individual proposals on an All-India basis and the extent to which each road satisfies the criteria laid down for declaring roads as National Highways.

Vegetable and Oil Seed Corporation

- *508. SHRIMATI SAVITA BEHEN: Will the Minister of AGRICULTURE be pleased to refer to the answer to Starred Question 580 given in the Rajya Sabha on The 20th March, 1974 and state:
- (a) whether Government have since worked out the details for setting up a Vegetable and Oil Seeds Corporation; and
- (b) if so, what is the composition and what are the functions of the Corporation?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) and (b) The Government of India have since decided that the present is not an opportune time to set up the Corporation.

Supply of Seed and fertilizers to States

*509.SHRI J. S. TILAK : SHRI KRISHAN KANT : SHRI GURMUKH SINGH MUSA-FIR : SHRI A. G. KULKARNI : SHRI KALI MUKHERJEE :

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Government have recently received complaints from certain States regarding supply of bad quality of seeds by the National Seeds Corporation and also inadequate supply of fertilisers; and
- (b) if so, what steps have been taken to ensure supply of good quality of seeds and to rationalise distribution of fertilisers?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) and (b) A statement is laid on the Table of the Sabha.

Statement

- (a) The Government have not recently received any specific complaint about the quality of the certified seeds supplied by the National Seeds Corporation. However, Government have received some complaints from the Government of Karnataka regarding the poor quality of foundation seeds of hybrid maize supplied by the Corporation. Some State Governments have represented to the Government of India regarding the inadequacy of supplies of fertilizers.
- (b) The responsibility for ensuring the availability of quality seeds required by the farmers, rests primarily with the State Governments. The National Seeds Corporation only supplements the efforts of the State Governments in making available certified seeds. The N.S.C. has undertaken a much larger programme of certified seed production in the current year to increase the supply of good seeds. In fact, by and large, there were no serious difficulties in meeting'the seed requirements this year excepting for hybrid bajra. As regards fertilizers, the Government of India have been assessing the requirements for each State with reference to the production programmes proposed to be taken up and the levels of application achieved in each State. Thereafter a coordinated and rational supply plan is drawn up taking into account various factors like the requirement of the State, the economic marketing zones of the factories, the hinterland of the ports, railway logistics, etc.-Internal distribution within the States is left to the State Governments, so that they can make the optimum use of the available fertilisers.